

**Central Administrative Tribunal
Principal Bench**

OA No.2797/2013

New Delhi this the 17th day of October, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Shri Hari Chand Saketary,
S/o Master Angan Lal,
Retd. Special Guard,
Under Chief Controller
North Central Railway,
Tundla,
R/o H.No. 216/10,
Nizami Basti, Tundla - Applicant

(None)

V E R S U S

Union of India : Through

1. General Manager,
North Central Railway,
Allahabad
2. Divisional Railway Manager,
North Central Railway,
Allahabad
3. Divisional Railway Manager,
West Central Railway,
Kota - Respondents

(By Advocate: Mr. Shailendra Tiwary)

ORDER (Oral)

Justice M.S. Sullar Member (J):

As is evident from the record that the applicant has initially instituted this Original Application (OA) as back as

on 03.03.2013 in this Tribunal. Thereafter, the case was repeatedly adjourned on one pretext or the other attributable to the applicant.

2. Ultimately, the OA was adjourned for today for arguments. Today, again, nobody is appearing on behalf of the applicant, despite repeated calls, to argue this old OA, so we have no option but to dismiss the same in default.

4. Therefore, the OA is hereby dismissed in default on account of non-prosecution. No costs.

(Dr. B.K. Sinha)
Member (A)

(Justice M.S. Sullar)
Member (J)

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